

CORAM: Hon'ble Mr. P.H. Trivedi .. Vice Chairman

Hon'ble Mr. P.M. Joshi .. Judicial Member

22/11/1988

Heard learned advocates Mr. Kirit Patel and Mr. R.M. Vin for the petitioner and respondents respectively. After hearing the learned advocates, Mr. Kirit Patel learned advocate for the petitioner requests permission to withdraw the petition. Allowed. The case is disposed of as withdrawn.

(P H Trivedi) Vice Chairman

(PM Joshi) Judicial Member

*Mogera